

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-76/2021/10705 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the 5th October, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJCH.I-5/2024/2173 dtd. 28.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 29.10.2024 (after 1 PM), along with station leave permission, with the official vehicle, at own cost, from 1 PM of 29.10.2024 till the morning of 30.10.2024.** The Addl. District and Sessions Judge, Chirang, Kajalgaon and in his absence the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-76/2021/10705 /A, dated 5.11.24

Copy to:-

1. The Project Manager, Gauhati High Court.

REGISTRAR (VIGILANCE)
5/11/2024
Sd/-